

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1080  
ANSWERED ON:25.11.2009  
PROJECTS PENDING FOR APPROVAL  
Rawat Shri Ashok Kumar

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of projects for backward and rural areas pending for approval with the Union Government as on date, along with their pendency period;
- (b) the reasons for non-approval of the projects and the time by which these are likely to be approved;
- (c) whether the Government has received request from the State governments for early clearance of these projects;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) to (e): Government of India has been implementing many Centrally Sponsored Schemes through the State Governments for development of backward and rural areas. Some of the major schemes, which are under implementation for development of backward and rural areas, are National Rural Employment Guarantee Scheme, National Rural Health Mission, Indira Awas Yojana, Prime Minister's Gram Sadak Yojana, Backward Regions Grants Fund, Rajiv Gandhi Drinking Water Mission, Integrated Child Development Services, Sarva Shiksha Abhiyan, Mid-day Meal Scheme etc. All these schemes have been sponsored by the Government of India and are under implementation in the States by the State Governments/UTs through respective Central Ministries. The Central Ministries approve plans/ projects under such schemes based on the programme guidelines and the requirement of fiscal prudence as per laid down procedures under General Financial Rules.

Planning Commission accords investment clearance for irrigation projects (which generally benefits rural areas) having inter-State ramifications for their inclusion in the Annual Plan of the State. This clearance is also required for inclusion of the projects for availing funds under the Accelerated Irrigation Benefits Programme. Currently, there are no irrigation projects pending for action/clearance by the Planning Commission.